

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00037/2014

Jabalpur, this Tuesday, the 18th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Amarendra Kumar Singh,
S/o Shri Assessar Singh
Age :34 years
Qr. No.1945/C Type I,
Sector II VFJ Estate
Jabalpur 482009

-Applicant

(By Advocate –**Shri P. Shankaran Nair**)

V e r s u s

1. The Union of India, Through: The Secretary
Department of Defence Production & Supplies
Ministry of Defence South Block,
New Delhi PIN 110 011

2. The Director General, Ordnance Factories
Ordnance Factory Board, Ayudhbhavan,
10-A SK Bose Road Kolkatta 700001

3. The General Manager, Vehicle Factory
Jabalpur 482009 MP

4. Shri Yashpal Singh, LDC Personal No.051040
Security Office, Through : The General Manager, Vehicle
Factory Jabalpur 482009 MP **- Respondents**

(By Advocate –**Shri James Anthony**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant prays to withdraw this Original Application.

2. Prayer allowed.

3. Accordingly, this Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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